

LISTED ON: 13.01.2015

BEFORE COURT NO:

ITEM NO:

SECTION : XIV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NOS. 1939, 1940 1941, 1944, 1946, 1948, 2208, 2210, 3281, 5510, 7026, 7027, 7028, 7029, 7030, 7031, 7032, 7033/2012, SLP(C) No. 937/2013, 11236, 11298, 11297, 11296, 11241-11294, 11309/2011, 2220, 2211-2217, 2218-2219, 2704, 3369, 4904/2012, 2156, 2154-2155, 2613, 2611, 2610, 2612/2013, 2944-2946/2014 AND SLP(C) CC NOS. 15257, 16061/2014

WITH

INTERLOCUTORY APPLICATION NOS. 5-6

(Application for impleadment filed by Mr. Sudhanshu Palo, Advocate in C.A. No. 11236/2011)

WITH

INTERLOCUTORY APPLICATION NO. 15-68 AND 69-120

(Application for permission to file additional documents in C.A. 11241-94/2011)

UNION OF INDIA

...APPELLANT

VERSUS

RAM LAL & ORS.

...RESPONDENT

OFFICE REPORT

It is submitted that batch of following Civil Appeals and Special Leave Petitions (Civil) with main matter i.e. Civil Appeal No.1939 of 2012 etc. etc. pertains to Land Acquisition Act.

Service position of each matter is as under:-

S. No.	C.A. Nos.	Total Respondents	Served	Unserved	Filed by Private Party/U.O.I.	Status of Appeal
1.	1939/2012	4	R-4	R-1 to R-3	U.O.I.	Not Ready (Counsel has not taken steps)
2.	1940/2012	4	All	--	U.O.I.	Ready
3.	1941/2012	2 1(a) to (g) and 2	1(b) to (g) and 2	1(a)	U.O.I.	Not Ready (Counsel not taken steps to bring on record Lrs. of 1(a)

4.	1944/2012	2	All	--	U.O.I.	Ready
5.	1946/2012	3	--	All	U.O.I.	Not Ready.
6.	1948/2012	5	All	--	U.O.I.	Ready
7.	2208/2012	5	All	--	U.O.I.	Ready Counsel for the Appellant has filed Statement of case
8.	2210/2012	3	All	--	U.O.I.	Ready
9.	3281/2012	2	Both	--	U.O.I.	Ready Counsel for the Appellant has filed Statement of case
10.	5510/2012	8	All	--	U.O.I.	Ready
11.	7026/2012	2	Both	--	Private Party	Ready
12.	7027/2012	2	Both	--	Private Party	Ready
13.	7028/2012	2	Both	--	Private Party	Ready
14.	7029/2012	2	Both	--	Private Party	Ready
15.	7030/2012	2	Both	--	Private Party	Ready
16.	7031/2012	2	Both	--	Private Party	Ready
17.	7032/2012	2	Both	--	Private Party	Ready
18.	7033/2012	2	Both	--	Private Party	Ready
19.	SLP(C) No. 937/2013	1(a) to 1(l), 2 to 4, 5(a) to 5(e) and 6	R-6	1(a) to 1(l), 2 to 4 and 5(a) to 5(e)	U.O.I.	Incomplete
20.	11298/2011	2	Both	--	Private Party	Ready
21.	11297/2011	2	Both	--	Private Party	Ready
22.	11296/2011	2	Both	--	Private Party	Ready
23.	11241-94/2011	25	1-10 and 13-25	11 and 12	Private party	Not Ready. (Counsel has not taken steps)
24.	11309/2011	2	Both	--	Private Party	Ready
25.	2220/2012	2	Both	--	Private Party	Ready
26.	2211-17/2012	2	Both	--	Private Party	Ready
27.	2218-19/2012	6	All	--	Private Party	Ready
28.	2704/2012	2	Both	--	Private Party	Ready. Counsel for the Appellant has filed Statement of

						case
29.	3369/2012	2	Both	--	Private Party	Ready
30.	4904/2012	2	Both	--	Private Party	Ready. Counsel for the Appellant has filed Statement of case
31.	2156/2013	9	All	--	Private Party	Ready
32.	2154-55/2013	2	Both	--	Private Party	Ready
33.	2613/2013	2	Both	--	Private Party	Ready
34.	2611/2013	2	Both	--	Private Party	Ready
35.	2610/2013	2	Both	--	Private Party	Ready
36.	2612/2013	2	Both		Private Party	Ready
37.	2944-46/2014	7	All	--	Private Party	Ready
38.	SLP(C) CC No. 15257/2014	2	--	--	Private Party	Fresh matter
39.	SLP(C) CC No. 16061/2014	2	--	--	Private Party	Fresh Matter

C.A. No. 11236/2011:

It is submitted that there are 2 respondents in this Appeal. Respondent Nos. 1 and 2 are represented by Mr. B. V. Balaram Das and M/s. Saharya & Co., Advocates. counsel for the Appellant and counsel for respondent No. 1 has filed statement of case and the same has been included in Appeal paper books.

The application for impleadment was listed before the Hon'ble Judge in Chamber on when the Court was pleased to pass the following Order:-

“I.A. Nos. 5 & 6 of 2014 be listed along with the main appeal.”

The appeals alongwith applications above mentioned are listed before the Hon'ble Court with this office report.

DATED THIS, THE 12th DAY OF JANUARY, 2015.

ASSISTANT REGISTRAR.

Copy to:
Mr. Satpal Singh, Adv. Ch. no.
M/s. Saharya & Co., Adv. Ch. No.
Mr. B. V. balaram Das, CAS

ASSISTANT REGISTRAR.

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